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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.130/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company		Bakul Keshav Lal Chandaria -Vs- CESC Limited.		
Under Section		59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	SHAUNAK MITRA ADV		RESPONDENT NO 2	Jain 26.10.2017
2.	TARUN RICH ADV			
3	VIBHA JAIN PCS		RESPONDENT COMPANY	Vibha Jain 26.10.2017

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 1 & 2 are present.

It appears from the record that petitioner has paid the fee to the State Legal Service Authority, West Bengal, which is on record. Reply and rejoinder has been filed.

List on 13/12/2017 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)